

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No 159 of 2017 (SZ)**

**Applicant(s)**

A. Palanisamy S/o Arappa Goundar,  
No.2/56 D, Kanamuthankadu,  
Perumannalur Post, E-B, Office,  
Northpuram, Perumanallur,  
Tiruppur – 641 666

**Vs**

**Respondent(s)**

The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76-Mount Road, Anna Salai,  
Guindy, Chennai and 5 others.

**Legal Practitioners for Applicant(s)**

M/s K. Myilsamy and N. Stalin

**Legal Practitioners for Respondents**

Mrs. H. Yasmeen Ali for R1 and R2  
M/s M.K. Subramanian & E.  
Manoharan for R3  
Mr. P. Gnanasekaran for R4 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.02.2018 Applicant & counsel not present. Respondent side no representation. For filing reply of R3 to R6 call on 09.03.2018. (Tmt. Meena Satheesh) Registrar